

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:566
ANSWERED ON:23.07.2015
Accidents in Coal Mines
Patil Shri Kapil Moreshwar

Will the Minister of COAL be pleased to state:

- (a) the details of such coal mines where accidents are taking place due to non-observance of safety works;
- (b) whether the Government is considering to stop royalty payment to such States where these mines are situated; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)to(c): All the statutory safety provisions made under the Mines Act - 1952 and rules, regulations and bye-laws framed there under are being complied with in the mines of CIL and its subsidiaries. The compliance of the statutory safety provisions is ensured by the Inspectors of the Directorate-General of Mines Safety (DGMS), under the Union Ministry of Labour & Employment.
